

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 1350 & 1347 OF 2019 IN  
DFR NO. 2213 of 2019**

**Dated: 19<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Madhya Bharat Power corporation Limited ..... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Matrugupta Mishra  
Mr. Samyak Mishra**

**ORDER**

Issue notice to the Respondents on IA Nos. 1350 of 2019 & 1347 of 2019 as well as on main Appeal returnable on 25.09.2019. Dasti, in addition, is also permitted.

List the matter on **25.09.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*pr/vt*